

mad Khan made an effort to assault a lady Minister.

(Interruptions)

SHRI SYED SHAHABUDDIN (Kishanganj): I do not know what crime have committed that you have not suspended me. I protest against this discrimination. *(Interruptions)* I deem myself as having been suspended.

15.56 hrs.

Shri Syed Shahabuddin then left the House

SHRI H.K.L. BHAGAT: We did not want to suspend them, but they are asking for suspension to take political mileage.

PROF. SAIFUDDIN SOZ (Baramulla): By this proposal of suspension, they should not be allowed to spoil their Holi festival. Despite suspension, they should be entitled to the daily allowance. *(Interruptions)*. I want to have Shri H.K.L. Bhagat's reaction to this.

SHRI G. M. BANATWALLA (Ponnani): I am very sorry that no solution could be found and we are a spectator to wholesale suspension. In protest against this motion of suspension, I walk out of this House.

15.57 hrs.

Shri G.M. Banatwalla then left the House

SHRI HAROOBHAI MEHTA (Ahmedabad): I do not know why Shri Madhav Reddi and several others who have not participated are suspended. The hon. Parliamentary Affairs Minister may kindly clarify.

SHRI H.K.L. BHAGAT: I made it clear. Originally, my motion was for suspension of certain Members particularly those who are standing constantly in the well of the House.

16.00 hrs

I did not want to suspend everybody.

But then, all those who have been suspended were kept on suspension. They said: "We should all be suspended."...*(Interruptions)* Please listen to me. In order to save the situation to an extent..*(Interruptions)* They wanted this for political mileage. They wanted like this. They all worked together for being suspended. They wanted political mileage. I am sure there cannot be a political mileage...*(Interruptions)* That is why they have been suspended. A number of them wanted to be suspended.

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (PROF. K.K. TEWARI): On their own request, they have been suspended.

MOTION RE: CONDEMNATION OF MEMBER

16.01 hrs.

[English]

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTRY OF INFORMATION AND BROADCASTING (SHRI H.K.L. BHAGAT): They wanted it. Therefore, they have been suspended. Now, I want to move another Motion. That matter was very very serious. It was very unfortunate that Shri Arif Mohammad Khan tried to assault the Lady Minister Shrimati Sheila Dikshit and tried to snatch the paper from her. *(Interruptions)*

I beg to move:

"That this House strongly condemns Shri Arif Mohammad Khan, MP. for attempting to assault and snatch papers from the Lady Minister of State for Parliamentary Affairs, Shrimati Sheila Dikshit."

(Interruptions)

PROF. SAIFUDDIN SOZ(Baramulla): What about my proposal? It is not that they wanted it. They may reject it. But we should be graceful to see that they will be entitled to the daily allowance.

SHRI H.K.L. BHAGAT: What else can I do? They wanted it. Otherwise, they would not have walked out; they would not have created so many problems here. (*Interruptions*)

PROF. SAIFUDDIN SOZ: I say that despite suspension, they should be entitled to daily allowance. (*Interruptions*)

SHRI H.K.L. BHAGAT: A number of them asked for it. (*Interruptions*)

SHRI M.S. GILL (Ludhiana): This is not a democratic action. Whole-sale suspension is not a democratic action. Some of the Members were sitting behind and they have also been suspended. This is wrong. Actually, the person who had misbehaved should have been suspended. (*Interruptions*).

SHRI H.K.L. BHAGAT: They were all asking for suspension. (*Interruptions*) Anyway, today the whole thing was a total flouting of rules and many Members in various ways contributed to it. (*Interruptions*) That hon. Member came here and shouted. A number of Members were there. (*Interruptions*)

SHRI M. S. GILL: If any Member asks you to suspend him, will you suspend? This is a gross violation of rules. Those who have been suspended were sitting in their seats. This is absolutely wrong and undemocratic.

SHRI H.K.L. BHAGAT: They asked for it. (*Interruptions*)

MR. DEPUTY-SPEAKER: I want to make it very clear. Please listen to me. When we were conducting the business, many Members came to the well of the House and raised the issue. I could not run the House. That is why Shri H.K.L. Bhagat moved that motion for the suspension of the Members.

Other Members have also wanted the same thing. They wanted to be suspended.

(*Interruptions*)

MR. DEPUTY-SPEAKER: They also came. I never asked them to go out. When they came here and wanted it, then only Shri H.K.L. Bhagat moved the Motion mentioning the remaining names. Only, they came here.

(*Interruptions*)

MR. DEPUTY-SPEAKER: When I moved it, they could have objected to it. Why had they not objected to it? When I was naming them and mentioning the names to suspend the Members, they had not objected. That is the point.

(*Interruptions*)

MR. DEPUTY-SPEAKER: Now I shall put the Motion moved by SHRI H.K.L. Bhagat to the vote of the House.

The question is:

That this House strongly condemns Shri Arif Mohammad Khan, MP for attempting to assault and snatch papers from the Lady Minister of State for Parliamentary Affairs, Shrimati Sheila Dikshit."

The motion was adopted

[*Translation*]

SHRI SHAMINDER SINGH (Faridkot): Mr. Deputy Speaker, Sir, this is dictatorship ... (*Interruptions*)

Is there even one point in the record in this regard?... (*Interruptions*) Mr. Deputy Speaker, Sir, (*Interruptions*) Please withdraw this order.

[*English*]

SHRI M.S. GILL (Ludhiana): We must

have the names of those Members who have been suspended. Are there any names? No names have been read from the Chair. They have been suspended.

[*Translation*]

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND MINISTRY OF IN-
FORMATION AND BROADCASTING
(SHRI H.K.L. BHAGAT): You want to advo-
cate for those who want to be
suspended...(*Interruptions*)....They would
not have been suspended had they not in-
sisted for it. They wanted that all of them
should be suspended.

[*English*]

They wanted to be suspended.

[*Translation*]

SHRI SHAMINDER SINGH: Is there
even a single line in this connection in the
record?

[*English*]

SHRI SALEEM I. SHERVANI
(Badaun): They were doing it intentionally.
They wanted to be suspended. (*Interrup-
tions*)

SHRI MUKUL WASNIK (Buldhana):
Even those Members who were not present,
they wanted them to be suspended.

SHRI M.S. GILL: Let us know the
names of those Members who have been
suspended. (*Interruptions*)

SHRI H.K.L. BHAGAT: What an unfor-
tunate political gimmickry. (*Interrup-
tions*) They wanted to be suspended. (*Interrup-
tions*)

MR. DEPUTY-SPEAKER: What do you
want?

(*Interruptions*)

SHRI M.S. GILL: It is not a democratic
step. (*Interruptions*) If it is a wholesale sus-
pension, we have no other go but to walk out
(*Interruptions*)

MR. DEPUTY-SPEAKER: What do you
want? You tell me. When I read out the
names, even the Members who were inside
did not object to it. That means, they ac-
cepted it. That is all. I have given my ruling.

(*Interruptions*)

[*Translation*]

SHRI SHAMINDER SINGH: This is in
violation of the rules.

[*English*]

MR. DEPUTY-SPEAKER: There is no
violation.

(*Interruptions*)

[*Translation*]

SHRI SHAMINDER SINGH: The rules
have been violated.

[*English*]

MR. DEPUTY-SPEAKER: There is no
violation.

(*Interruptions*)

SHRI M.S. GILL: We want to know the
names of Members.

MR. DEPUTY-SPEAKER: I have given
it already. I cannot repeat it once again.

(*Interruptions*)

[*Translation*]

SHRI SHAMINDER SINGH: Now it is a
matter of only six months. Let the elections to
held and you will see that the ruling party is
thrown out of power. (*Interruptions*) We are
walking out.